

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 251 of 2013 & IA No. 334 of 2013

Dated : 1st September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Timarpur Okhla Waste Management Co. Ltd. Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s) : Mr. Manoj Kumar Singh
Mr. Sanjay Laohmi
Mr. Rahul Pandey**

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal &
Mr. Nikhil Nayyar for R-1/CERC**

ORDER

Heard learned counsel for the appellant for some time.

Post the matter for further hearing on **24th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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